

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

(IB)-510 /ND/2017

In the matter of

Mr. Ravi Kant Sharma & Anr.

....PETITIONER

Vs.

MSX Mall (P) Limited

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code , 2016

Order delivered on 24.1.2018

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant : -

For the Respondent/Corporate Debtor :

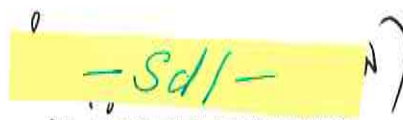
For the Intervener :

ORDER

At the request of the Proxy Counsel, who appears for the Petitioner, the matter is adjourned to 25.1.2018 as it is represented that the Leading Counsel in the matter is unable to be present today.

List on 25.1.2018.

Surjit
24.1.2018


(R. VARADHARAJAN)
MEMBER (JUDICIAL)